

**BEFORE THE HON'BLE NATIONAL GREEN  
TRIBUNAL PRINCIPAL BENCH, NEW DELHI**

OA No. 434/2022

IN THE MATTER OF:

Gurudwara Manaktabra Parbhandan Committee

...Applicant

V/s

State of Haryana & Ors.

... Respondent

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*Sudhi*

**Regional Officer, HSPCB  
Panchkula Region**

Dated: 28/06/24

Place: Panchkula

**Report**

On Behalf

**Regional Office, Panchkula**

In Compliance of

**Hon'ble National Green Tribunal**

Order Dated 04.04.2024

In

**OA No. 434/2022**

In the matter of

**Gurudwara Manak Tabra Prabandhan Committee**

Versus

**State of Haryana & ors**

**28 June, 2024**

**Compliance report on behalf of the Regional Office, HSPCB, Panchkula in OA No. 434/2022 in the matter of Gurudwara Manak Tabra Prabandhan Committee V/s State of Haryana & Ors.**

**BACKGROUND**

That the Hon'ble NGT vide order dated 04.04.2024 directed as:

*"7. Learned counsel for respondents no. 6 and 7 and respondents no. 8, 9 and 10 have claimed that they have removed the deficiencies and made the requisite compliance and closure orders may be withdrawn.*

*8. HSPCB is directed to verify compliance status of all the screening plants and take appropriate action regarding revocation/continuance of the closure on such verification of the compliance status."*

**Status of compliance of the screening plants (Respondent no. 5 to 10) situated in the Village-Manak Tabra**

In the additional report dated 16.02.2024, it is already submitted before this Hon'ble Tribunal that 05 nos. of screening plants (Respondent no. 6 to 10) were closed in compliance of closure order dated 24.01.2024 and 25.01.2024 and 1 nos. screening plant (Respondent no. 5) was already closed.

However, out of 05 nos. screening plants (Respondent no. 6 to 10), 03 nos. screening plants (Respondent no. 8 to 10) submitted request for suspension of closure order alongwith details of the compliance made by them, to the Regional Officer, Panchkula.

A committee of HSPCB officials was constituted with the objectives to verify the compliance of the above mentioned screening plants and the members of the committee were as under:

- i. Sh. Ravinder Singh. Sc-B, Regional Office, HSPCB, Panchkula.
- ii. Sh. Rajesh Dhiman, JEE, Regional Office, HSPCB, Panchkula.

That the Committee inspected the screening plants on 19.04.2024 and 23.04.2024 for the verification of the compliance. After verification/inspection of the screening plants, the committee submitted its report and as per report, status of Respondent No.6 to 10 is as under:

- 1.0 Shree Shyam Ji Screening Plant, Village-Manak Tabra (Respondent no. 10).**

That the above mentioned screening plant was inspected by the committee on 19.04.2024 and during the inspection it was found that the screening plant made the compliance to the deficiencies as mentioned in the closure order i.e.

1. Maintained two rows of trees on the outer periphery.
2. Height of installed barricades alongwith outer periphery are adequate as per notification dated 10.03.2016.

(Spot inspection report alongwith photographs are annexed as **R-1**).

### **2.0 Maa Sharda Screening Plant, Village-Manak Tabra (Respondent no. 8).**

That the above mentioned screening plant was inspected by the committee on 23.04.2024 and during the inspection it was found that the screening plant made the compliance to the deficiencies as mentioned in the closure order i.e.

1. Maintained two rows of trees on the outer periphery.
2. Height of installed barricades alongwith outer periphery are adequate as per notification dated 10.03.2016.

(Spot inspection report alongwith photographs are annexed as **R- 2**).

### **3.0 Mahaluxmi Screening Plant, Village-Manaktabra, Tirlokpur (Respondent no. 9).**

That the above mentioned screening plant was inspected by the committee on 23.04.2024 and during the inspection it was found that the screening plant made the compliance to the deficiencies as mentioned in the closure order i.e.

1. Maintained two rows of trees on the outer periphery.
2. Height of installed barricades alongwith outer periphery are adequate as per notification dated 10.03.2016.
3. Maintained the metalled road/ramp inside the premises.
4. Maintained the 03 nos. recirculation tanks.

(Spot inspection report alongwith photographs are annexed as **R-3**).

After verification of the compliance of the Respondent no. 8 to 10 by the committee, these screening plants submitted online application for grant of Consent to Operate (CTO) alongwith the prescribed fees and requisite documents and also deposited the proposed Environmental Compensation amounting to Rs. 4,12,500/- per unit. Thereafter, the Regional Office, Panchkula recommended to the Competent Authority for suspension of closure order of respondent no. 8 to 10.

Keeping in view of the facts and recommendations, the Competent Authority suspended closure orders vide order dated 08.05.2024 with the followings conditions:

- i. Unit will comply with all the directions issued by the CPCB/HSPCB/MoEF/NGT and any other apex court from time to time.
- ii. Unit will comply under the provisions of Water Act, 1974 and Air Act, 1981.
- iii. In case of non compliance of any of the above said conditions, closure order will be initiated beside taking legal action and forfeiting the security deposited by the unit.

After examination of the application, the Competent Authority granted Consent to Operate to Respondent No.8 to 10.

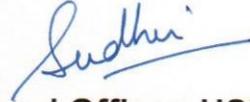
It is pertinent to mention here that respondent no. 7 (Mahadev Screening Plant, Manaktabra), respondent no. 6 (Diwan Screening Plant, Manaktabra) and respondent no. 5 (Shree Ram screening plant, Manaktabra) have not submitted compliance status or request for suspension of the closure order. During inspection by the committee these screening plants (respondent no. 5 to 7) found closed and seals found intact. Environment Compensation (EC) of Rs. 4, 12,500/- per unit (on respondent no. 6 to 7) has been proposed.

**Compliance Status of the other screening plants which have not been impleaded in the present OA:**

That in compliance of the directions dated 04.04.2024 of Hon'ble National Green Tribunal, the Regional Office, HSPCB, Panchkula inspected the remaining screening plants (29 screening plants) on 19.04.2024, 22.04.2024 and 23.04.2024. During the inspection 02 nos. screening plants found dismantled and 1 no. screening plant found closed by own.

That the total 26 screening plants found complying with the CTO conditions and notifications dated 10.03.2016. All screening plants established with the verified siting criteria provided by the Tehsildar as per notification of screening plants and no screening plant is operating illegally without consent from the HSPCB. Details of these screening plants have already been given in report dated 16.02.2024.

Present Report may kindly be taken on record please.



**Regional Officer, HSPCB,  
Panchkula Region**

Date: 28/06/24

Place: Panchkula

**HARYANA STATE POLLUTION CONTROL BOARD**  
**SPOT INSPECTION REPORT OF THE INDUSTRIES**

**A General Information of unit**

- |     |   |   |                                    |
|-----|---|---|------------------------------------|
| 1.  | Name & Address of the unit  | : | M/S Suresh Shyam Ji                |
| 2.  | Email id of the unit/occupier   | : | Screening Plant                    |
| 3.  | Telephone Nos.  | : | Mauak Tabra, Tirokhar              |
| 4.  | Fax Nos.  | : | Road                               |
| 5.  | Date & Time of Inspection   | : | 12/04/24 1:30 pm                   |
| 6.  | Category Unit   | : | Red/Orange/Green                   |
| 7.  | Type of Units   | : | 17 Cat./Seriously Polluting/others |
| 8.  | Size of unit based upon investment cost of Plant & Machinery                                    | : | Large/ Medium/ Small               |
| 9.  | Name of the representative of the unit with designation present at the time of the inspection.  | : | Su Anwardeep Singh                 |
| 10. | Name of the Directors/partners/Proprietor/Manager/Occupier etc.                                 | : | 9467799583<br>As per record        |
| 11. | Detail of products/by product manufactured (with capacity of installation & quantity per annum) | : | Gedha, Bajri, Sand.                |
| 12. | Detail of Raw Material used (with quantity per annum)   | : | River Bed Material                 |
| 13. | Manufacturing Process (in brief)  | : | Screening Plant                    |
| 14. | Detail of Machinery installed involving polluting process:                                      | : | — do —                             |
| 15. | Date of Commissioning of the unit   | : |                                    |
| 16. | Status of Consent to Establish  | : | As per record                      |
| 17. | Status of Consent to Operate  | : |                                    |
| 18. | Status of Authorization under HWM Rules.  | : |                                    |

**B Air Pollution**

- |    |   |   |    |
|----|---|---|----|
| 1. | Sources of air emissions from process of unit including fugitive emissions with type of Boilers/Furness, capacity & stack height. | : | NA |
| 2. | Status of online monitoring System (Stacks/ AAQ) if applicable  | : | NA |
| 3. | Details about deviation in the details/ stack of Air emission/ type of fuel if any already provided to Board.                     | : | NA |

AS

- 4. Detail of Stacks/ Chimneys/ Vents : N/A
- 5. Whether Height of all stacks/ Chimneys as per norms : N/A
- 6. Capacity of D.G. Sets :
- 7. Stack height of D.G. Sets above programme and whether as per norms :
- 8. Status of Acoustic Enclosure on D. G. Sets : N/A
- 9. Noise results of DG Sets Monitored during inspection :
- 10. Type & Quantity of Fuel used (Separate for each source) :
- 11. Status of Air Pollution Control Devices (APCD) :
  - (a) Required or Not : Required
  - (b) Provided or Not : Provided
  - (c) Detail of APCD provided with detail of all Components : Metallised Road, 2 rows of trees/ Green cover / Air Plants.
  - (d) Whether Structurally adequate or Not :  Yes
  - (e) Whether operating APCD Satisfactorily :  Yes
- 12. Whether provided separate flow meters in case of wet scrubber :
- 13. Whether maintained Log Book for consumption of Electricity/ Chemicals/ water for APCD. :
- 14. Detail of treatment of effluent in case of wet scrubber & its mode of disposal. : N/A
- 15. Whether provided Sampling arrangements on all stacks /chemneys including DG Sets. :
- 16. General Remarks :

C Water Consumption

- 1. Sources of water supply : AS : Bore well
- 2. Detail of measuring devices provided if any such as flow Meters, V- notch etc. : No
- 3. Whether measuring devices has been sealed : No

- 4. Whether maintained the log book for supply of water from all sources & consumption for various uses. : No
- 5. Detail of Water Consumption per day/ month
  - (a) Domestic Purpose : 2 KLD
  - (b) Boiler / Cooling :
  - (c) Industrial use (Easily Biodegradable) :
  - (d) Industrial use (Not Easily Biodegradable) :
  - (e) Other : 38 KLD
- 6. General Remarks :

**D Water Pollution**

- 1. Source & processes of Water Pollution including raw water treatment if any : Domestic
- 2. No. of outlets for discharge of effluent : Domestic: 01  
Trade: 01
- 3. Quality of Effluent in KLD : Domestic: 02 / KLD  
Trade: 38 /
- 4. Status of Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP) :
  - (a) Required or Not : STP ETP 3 nos of recirculation tanks Required installed
  - (b) Installed or Not :
  - (c) Detail of STP/ETP Provided (if required) with detail of all components and technology used : —
  - (d) Whether structurally adequate or not : Yes
  - (e) Whether operating STP/ETP Satisfactorily : Not operational at the time of inspection
  - (f) Whether provided online chemical dosing system/ pH meter : —
- 5. Mode of Discharge of effluent : Domestic: Sefitic Tank  
Trade: recycle
- 6. Name of Water recipient body if any : NA
- 7. Detail of land in case effluent is discharged for percolation/ irrigation purpose with justification for its 100% utilization. : NA

*AB*

- 8. Status of ZLD as per CPCB directions if applicable :
- 9. Whether provided flow meters on outlet & inlet of ETP/STP :
- 10. Whether provided separate electricity meter on ETP/STP :
- 11. Whether maintained Log Book for consumption of Electricity/ Chemicals/Quantity of effluent. :
- 12. Status of online monitoring System, if applicable :
- 13. General Remarks :

NA

NA

E Hazardous Waste Management

- 1. Category of Hazardous Waste generated as per rules :
- 2. Type & Qty. of Hazardous Waste generated : (i) incinerable : (ii) recyclable : (iii) disposable : for landfill (iv) Total:
- 3. Stock-Pile Quantity of Hazardous Waste :
- 4. Mode of Disposal & treatment of Haz. Waste :
- 5. Size of Hazardous waste storage site :
- 6. Display Board for Hazardous Waste at Factory Gate Provided or not :
- 7. Whether agreement made with the service provider for disposal of hazardous waste (if yes, give detail with validity) :
- 8. Details of Hazardous Waste transported to service provider :

NA

F Hazardous Chemicals Handling & Management and PLI Act, 1991

- 1. List & Qty. of Hazardous chemical handled & used (if any) with threshold quantity :
- 2. Whether prepared on site emergency plan and taken Insurance policy under PLI Act, 1991. :
- 3. Name of insurer agency with date & validity of policy :
- 4. Whether Hazardous chemicals handling & storage facility is adequate :

NA

Remarks

Unit was inspected to verify the compliances made by the unit as per screening plan of verification dated 10.03.16. Unit found complying 1. Maintaining 100 rows of trees outer periphery 2. Ht of barricades are proper 3. Maintained metal Road Bank 4. Maintained 10% of rec-circulation tanks.

Signature of the representative of the unit  
Name Designation & Address

Signature of the Officer/Officers of the Board  
who conducted the inspection, Name & Designation

Ranish Singh  
Srb

**Annexure-R-1**





**HARYANA STATE POLLUTION CONTROL BOARD**  
**SPOT INSPECTION REPORT OF THE INDUSTRIES**

- A**    General Information of unit
1. Name & Address of the unit : MS Naq Sharda
  2. Email id of the unit/occupier : Screening Plant,
  3. Telephone Nos. : Village - Bahuric tehra,
  4. Fax Nos. : Tikok Pur Road
  5. Date & Time of Inspection : 23/04/24, 2:00 pm
  6. Category Unit : Red/Orange/Green
  7. Type of Units : 17 Cat./Seriously Polluting/others
  8. Size of unit based upon investment cost of Plant & Machinery : Large/ Medium/ Small
  9. Name of the representative of the unit with designation present at the time of the inspection. : SU Vikash Prajapati
  10. Name of the Directors/partners/Proprietor/Manager/Occupier etc. : As per record
  11. Detail of products/by product manufactured (with capacity of installation & quantity per annum) : Gatha, Bajri, Sand
  12. Detail of Raw Material used (with quantity per annum) : River bed material
  13. Manufacturing Process (in brief) : Screening Plant
  14. Detail of Machinery installed involving polluting process: — etc —
  15. Date of Commissioning of the unit : As per record
  16. Status of Consent to Establish : As per record
  17. Status of Consent to Operate : As per record
  18. Status of Authorization under HWM Rules. : —
- B**    Air Pollution
1. Sources of air emissions from process of unit including fugitive emissions with type of Boilers/Furness, capacity & stack height. : NA
  2. Status of online monitoring System (Stacks/ AAQ) if applicable : NA
  3. Details about deviation in the details/ stack of Air emission/ type of fuel if any already provided to Board. : NA

Vikash Prajapati

- 4. Detail of Stacks/ Chimneys/ Vents : N/A
- 5. Whether Height of all stacks/ Chimneys as per norms : N/A
- 6. Capacity of D.G. Sets :
- 7. Stack height of D.G. Sets above programme and whether as per norms : N/A
- 8. Status of Acoustic Enclosure on D. G. Sets :
- 9. Noise results of DG Sets Monitored during inspection :
- 10. Type & Quantity of Fuel used :  
(Separate for each source)
- 11. Status of Air Pollution Control Devices (APCD) :
  - (a) Required or Not : Required
  - (b) Provided or Not : Provided
  - (c) Detail of APCD provided with detail of all Components. : Metalled road, 2 rows of trees/Green Cover / A.G Sheets.
  - (d) Whether Structurally adequate or Not : - Yes
  - (e) Whether operating APCD Satisfactorily : - Yes
- 12. Whether provided separate flow meters in case of wet scrubber :
- 13. Whether maintained Log Book for consumption of Electricity/ Chemicals/ water for APCD. :
- 14. Detail of treatment of effluent in case of wet scrubber & its mode of disposal. : N/A
- 15. Whether provided Sampling arrangements on all stacks /chemneys including DG Sets. :
- 16. General Remarks :

C Water Consumption

- 1. Sources of water supply : Borewell
- 2. Detail of measuring devices provided if any such as flow Meters, V- notch etc. : No
- 3. Whether measuring devices has been sealed : No

8146295500  
Vikash Rajgopal

- 4. Whether maintained the log book for supply of water from all sources & consumption for various uses. : No
- 5. Detail of Water Consumption per day/ month
  - (a) Domestic Purpose : 2 KLD
  - (b) Boiler / Cooling :
  - (c) Industrial use (Easily Biodegradable) :
  - (d) Industrial use (Not Easily Biodegradable) :
  - (e) Other : 38 KLD
- 6. General Remarks :

D Water Pollution

- 1. Source & processes of Water Pollution including raw water treatment if any : Domestic
- 2. No. of outlets for discharge of effluent : Domestic: 01 No  
Trade: 01 No
- 3. Quality of Effluent in KLD : Domestic: 02 KLD  
Trade: 38 KLD
- 4. Status of Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP) :
  - (a) Required or Not : STP  
ETP  
Required - 3 nos of recycling tanks installed
  - (b) Installed or Not :
  - (c) Detail of STP/ETP Provided (if required) with detail of all components and technology used : —
  - (d) Whether structurally adequate or not : Yes
  - (e) Whether operating STP/ETP Satisfactorily : Not operational at the time of inspection.
  - (f) Whether provided online chemical dosing system/ pH meter : —
- 5. Mode of Discharge of effluent : Domestic: - Settle Tank  
Trade: - recycle
- 6. Name of Water recipient body if any : NA
- 7. Detail of land in case effluent is discharged for percolation/ irrigation purpose with justification for its 100% utilization. : NA

Vikash  
Rajapati

- 8. Status of ZLD as per CPCB directions if applicable : N/A
- 9. Whether provided flow meters on outlet & inlet of ETP/STP :
- 10. Whether provided separate electricity meter on ETP/STP : N/A
- 11. Whether maintained Log Book for consumption of Electricity/ Chemicals/Quantity of effluent. :
- 12. Status of online monitoring System, if applicable :
- 13. General Remarks :

**E Hazardous Waste Management**

- 1. Category of Hazardous Waste generated as per rules :
- 2. Type & Qty. of Hazardous Waste generated : (i) incinerable :  
(ii) recyclable :  
(iii) disposable :  
for landfill  
(iv) Total: N/A
- 3. Stock-Pile Quantity of Hazardous Waste :
- 4. Mode of Disposal & treatment of Haz. Waste :
- 5. Size of Hazardous waste storage site :
- 6. Display Board for Hazardous Waste at Factory Gate Provided or not :
- 7. Whether agreement made with the service provider for disposal of hazardous waste (if yes, give detail with validity) :
- 8. Details of Hazardous Waste transported to service provider :

**F Hazardous Chemicals Handling & Management and PLI Act, 1991**

- 1. List & Qty. of Hazardous chemical handled & used (if any) with threshold quantity :
- 2. Whether prepared on site emergency plan and taken Insurance policy under PLI Act, 1991. : N/A
- 3. Name of insurer agency with date & validity of policy :
- 4. Whether Hazardous chemicals handling & storage facility is adequate :

5. Remarks *unit was inspected to verify the Compliances made by the unit as per Screening plant notification dated 10/03/16. Unit found Complying.*  
 1. Maintaining two rows of trees.  
 2. Height of barricades are proper

Signature of the representative of the unit  
 Name Designation & Address  
*Vikash Rajalati*

Signature of the Officer/Officers of the Board  
 who conducted the inspection Name & Designation  
*Raminder Singh*  
 S.E.C.



500<sup>17</sup>



Annexure-A

**HARYANA STATE POLLUTION CONTROL BOARD**  
SPOT INSPECTION REPORT OF THE INDUSTRIES

A General Information of unit

1. Name & Address of the unit : MS Maha Laxmi Screening Plant, village - Mauak Tebra, Tirokher Road
2. Email id of the unit/occupier :
3. Telephone Nos. :
4. Fax Nos. :
5. Date & Time of Inspection : 23/4/24 1PM
6. Category Unit : Red/Orange/Green
7. Type of Units : 17 Cat./Seriously Polluting/others
8. Size of unit based upon investment cost of Plant & Machinery : Large/ Medium/ Small
9. Name of the representative of the unit with designation present at the time of the inspection. : Sr. Nazinder Paswan  
2416670253
10. Name of the Directors/partners/Proprietor/Manager/Occupier etc. : As per record
11. Detail of products/by product manufactured (with capacity of installation & quantity per annum) : Gatta, Bajri
12. Detail of Raw Material used (with quantity per annum) : Iron bed material
13. Manufacturing Process (in brief) : Screening plant
14. Detail of Machinery installed involving polluting process: do
15. Date of Commissioning of the unit :
16. Status of Consent to Establish : As per record
17. Status of Consent to Operate :
18. Status of Authorization under HWM Rules. :

B Air Pollution

1. Sources of air emissions from process of unit including fugitive emissions with type of Boilers/Furness, capacity & stack height. : NA
2. Status of online monitoring System (Stacks/ AAQ) if applicable : NA

Nazinder Paswan

- 3. Details about deviation in the details/ stack of Air emission/ type of fuel if any already provided to Board. : NA
- 4. Detail of Stacks/ Chimneys/ Vents : NA
- 5. Whether Height of all stacks/ Chimneys as per norms : NA
- 6. Capacity of D.G. Sets : |
- 7. Stack height of D.G. Sets above programme and whether as per norms : |
- 8. Status of Acoustic Enclosure on D. G. Sets : | NA
- 9. Noise results of DG Sets Monitored during inspection : |
- 10. Type & Quantity of Fuel used : |  
(Separate for each source)
- 11. Status of Air Pollution Control Devices (APCD) : |
- (a) Required or Not : required
- (b) Provided or Not : provided
- (c) Detail of APCD provided with detail of all Components. : < 2 rows of trees / green corn / sheets
- (d) Whether Structurally adequate or Not : yes
- (e) Whether operating APCD Satisfactorily : yes
- 12. Whether provided separate flow meters in case of wet scrubber : |
- 13. Whether maintained Log Book for consumption of Electricity/ Chemicals/ water for APCD. : | NA
- 14. Detail of treatment of effluent in case of wet scrubber & its mode of disposal. : |
- 15. Whether provided Sampling arrangements on all stacks / chemneys including DG Sets. : |
- 16. General Remarks : |
- C Water Consumption
- 1. Sources of water supply : Borewell
- 2. Detail of measuring devices provided if any such as flow Meters, V- notch etc. : NO

Narender Katar

- 3. Whether measuring devices has been sealed : NO
- 4. Whether maintained the log book for supply of water from all sources & consumption for various uses. : NO
- 5. Detail of Water Consumption per day/ month
  - (a) Domestic Purpose : 2
  - (b) Boiler / Cooling :
  - (c) Industrial use (Easily Biodegradable) :
  - (d) Industrial use (Not Easily Biodegradable) : 38
  - (e) Other :
- 6. General Remarks :

**D Water Pollution**

- 1. Source & processes of Water Pollution including raw water treatment if any : domestic
- 2. No. of outlets for discharge of effluent : Domestic: 1  
Trade: 1
- 3. Quality of Effluent in KLD : Domestic: 2  
Trade: 38
- 4. Status of Effluent Treatment Plant (ETP)/ Sewage Treatment Plant (STP) :

STP

ETP

- (a) Required or Not : required 3 no. of recycling tanks
- (b) Installed or Not : installed
- (c) Detail of STP/ETP Provided (if required) with detail of all components and technology used : do
- (d) Whether structurally adequate or not : yes
- (e) Whether operating STP/ETP Satisfactorily : not operational at the time of inspection
- (f) Whether provided online chemical dosing system/ pH meter : NO
- 5. Mode of Discharge of effluent : Domestic: septic tank  
Trade: recycle
- 6. Name of Water recipient body if any : NA
- 7. Detail of land in case effluent is discharged for percolation/ irrigation purpose with justification for its 100% utilization. : NA

*Narinder Palwal*

- 8. Status of ZLD as per CPCB directions if applicable : *NA*
- 9. Whether provided flow meters on outlet & inlet of ETP/STP :
- 10. Whether provided separate electricity meter on ETP/STP : *NA*
- 11. Whether maintained Log Book for consumption of Electricity/ Chemicals/Quantity of effluent. :
- 12. Status of online monitoring System, if applicable :
- 13. General Remarks :

E Hazardous Waste Management

- 1. Category of Hazardous Waste generated as per rules :
- 2. Type & Qty. of Hazardous Waste generated : (i) incinerable  
(ii) recyclable  
(iii) disposable for landfill  
(iv) Total
- 3. Stock-Pile Quantity of Hazardous Waste :
- 4. Mode of Disposal & treatment of Haz. Waste :
- 5. Size of Hazardous waste storage site :
- 6. Display Board for Hazardous Waste at Factory Gate Provided or not :
- 7. Whether agreement made with the service provider for disposal of hazardous waste (if yes, give detail with validity) :
- 8. Details of Hazardous Waste transported to service provider :

*NA*

F Hazardous Chemicals Handling & Management and PLI Act, 1991

- 1. List & Qty. of Hazardous chemical handled & used (if any) with threshold quantity :
- 2. Whether prepared on site emergency plan and taken Insurance policy under PLI Act, 1991. :
- 3. Name of insurer agency with date & validity of policy :
- 4. Whether Hazardous chemicals handling & storage facility is adequate :
- 5. Remarks

*Unit was inspected to verify the compliances made by the unit as per screening plant notified 10.3.2016. Unit found complying as*

1. maintained Green cover / 2 rows of trees / sheets on outer periphery / adequate barricade
2. maintained metallised road & 3 no. of recirculation tanks

*Nazaree Patwar*  
 Signature of the representative of the unit  
 Name Designation & Address  
 inspection

Signature of the Officer/Officers  
 of the Board who conducted the

*Raninder Singh*  
 Name & Designation  
*Secy.*

**Annexure-R-3**





